NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/63/2016

NAME OF THE PETITIONER(S)

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. R. VIDHYASHANICAR ? Council For Respondate
R. ASHOWENMAR Council for Respondate
2. ROHAN ROTHSEKARMA Count for
Petition

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is extended at request. Put up on 20.02.2018.

-sdr (S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc